

No. 15 (6)2020/FLRS/RCD/FSSAI
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety and Standards Act, 2006)
(Regulatory Compliance Division)
FDA Bhawan, Kotla Road, New Delhi - 110002

Dated, the 20th April, 2021

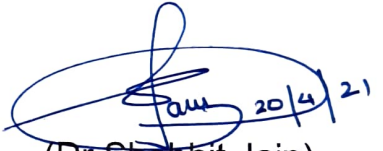
ORDER

Subject: Functioning of Essential Services in FSSAI in view of preventive measures to contain the spread of novel Corona Virus (COVID-19)- reg.

In pursuance of this office O.M No. Z14011/01/2016- E&A dated 25th March, 2020, it is reiterated that the following services of FSSAI are considered as essential:

- (i) Import clearance of food items at all notified food entry points;
 - (ii) FSSAI notified testing laboratories (including National Food Laboratories);
2. All personnel assigned the above essential services are required to attend office so that these services operate smoothly.
3. This issues with the approval of the Competent Authority.

Encls: - As above


(Dr Shobhit Jain)

Executive Director (Compliance Strategy)

To

1. Commissioner of Food Safety of all States/UTs
2. All Director, Regional Office, FSSAI
3. Commissioner Single Window- For circulating to field formation working as Authorised Officers.
4. All Central Licensing Authority, FSSAI
5. All Authorised Officers, FSSAI
6. CITO, FSSAI: For uploading on FSSAI website.

Copy for information to -

1. PPS to Chairperson, FSSAI
2. PS to CEO, FSSAI